

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 608 of 2020

IN THE MATTER OF:

Ashok Agarwal

...Appellant

Versus

Amitex Polymers Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Pankaj Bhagat, Advocate.

For Respondent: None

O R D E R

(Virtual Mode)

28.07.2020

Heard the Learned Counsel for the Appellant.

Let Notice be issued on Respondents by Speed-Post returnable by four weeks' time. Requisites along with process fee, if not filed, be filed by 30.07.2020. If the Appellant provide the e-mail address of the Respondent, Let Notice be also issued through e-mail.

In the meanwhile, the Respondent is directed to file his 'Reply-Affidavit' for Response within two weeks. Thereafter, the Appellant shall file Rejoinder, if any, within one week.

Cont.....

The Learned Counsel for the Appellant is also directed to submit his Written Arguments by serving a copy to the other side.

The Registry is directed to List the matter on **27th August, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

Basant B/nn /